NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/42/2016

NAME OF THE PETITIONER(S)

: G. Sethuraman

NAME OF THE RESPONDENT(S)

: Spinco Special Instruments Consortium Pvt. Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel for the Politican

Representing Counsel for Respondents

Mr. Gowtham Kumar & Mr. Athiban Vigey

ORDER

Counsel for petitioner present. Representing counsel for respondents present and stated that the counsel on record could not attend the Tribunal today due to personal inconvenience. Counsel for respondents prayed for time to make submissions. Both the counsels have already filed written submissions in this matter. Time is enlarged at request. Put up on 14.12.2017.

S Vijayaraghavan Member (Technical) -59-

K Anantha Padmanabha Swamy Member (Judicial)